

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 983/2000

Wednesday, this the 10th day of October, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Shri Hit Lal  
S/O Shri Ayodhi  
Ex. Casual Labour  
Under Inspector of Works  
NE Railway  
Koparta  
Presently  
R/O F-322, Sahabad Dairy  
Delhi-42.

..Applicant

(By Advocate: Shri B.L.Madhok for Shri B.S.Maine)

Versus

Union of India through

1. The General Manager  
NE Railway  
Gorakhpur
2. The Divisional Railway Manager  
NE Railway  
Saharsa
3. The Inspector of Works (Spl.)  
NE Railway  
Koparia.

..Respondents

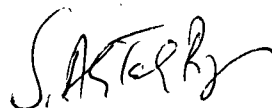
(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

Shri B.L.Madhok, learned proxy counsel submits that since the applicant in the OA has expired, he wishes to withdraw the OA. He is allowed to do so.

Accordingly, the OA is dismissed as withdrawn.

No costs.



(S.A.T.Rizvi)  
Member (A)

/sunil/